

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 9/8/04.

Registration No. CC P 19/04

Shailendra Charihar S. Applicant (s)

VERSUS

Dr. Ajay Dua S. Respondent (s)

A copy of the ORDER dated 29/7/04 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

29/07/2004

None for the applicant.

Shri A. Adhikari for the respondents.

The learned counsel for the respondents submitted that in view of the order passed by the Tribunal dated 27th July 2004 in RA No. 12/2004 (In OA No. 825/02) this Contempt petition has become infructuous.

Thus, in view of the direction given by the Tribunal on 27th July, 2004 in RA No. 12/04 (in OA No. 825/02), the CCP has become infructuous and accordingly the CCP is dismissed as infructuous.

Sd/—

(Madan Mohan)

JM

Sd/—

(A. P. Singh)

VC

DM GCPB-7-2-2002-10,000

सत्य प्रतिलिपि

AM

9-8-04

सनुमान अधिकारी

कि. प्र. अ.

① DM Kulkarni
A. S.

② A. Adhikari
A. S.

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Issued
on 9.8.04